

<i>Year ending 31st March</i>	<i>Bihar</i>	
	<i>Public Sector</i>	<i>Private Sector</i>
<i>1</i>	<i>2</i>	<i>3</i>
1984	1.12	1.85
1985	1.15	1.83
<i>SEVENTH PLAN</i>		
1986	1.15	1.71
1987	1.24	1.76
1988	1.29	1.75
1989 (Provisional)	1.29	1.67

Source: Employment Market Information Programme, Ministry of Labour.

[*Translation*]

**Hydel Power Generation in Uttar Pradesh**

8688. SHRI HARISH RAWAT: Will the Minister of ENERGY be pleased to state:

(a) whether there is vast potential for hydel power generation in Pinder River Valley (U.P.);

(b) if so, whether it is feasible to bring water of Pinder through a tunnel in Saryu and Gomati rivers; and

(c) if so, whether Government propose to conduct any survey in this regard?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) to (c). The River Pinder is a southern tributary of the Alaknanda

joining it near Karna Prayag. As per the hydro-electric potential reassessment studies carried out, six hydro-electric schemes with a total hydro-electric potential of 145.58 MW at 60% load-factor have been identified on the river Pinder. The above schemes do not envisage trans-basin diversion of waters of the Pinder River into the Saryu and Gomati rivers in Sarda Basin.

**Increase in Vayudoot Fares**

8689. SHRI RAM AWADH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Vayudoot fares have been increased and if so, the percentage increase in fares;

(b) whether there is any difference in the increase of fares by Vayudoot and the Indian Airlines; and

(c) if so, the reasons therefor?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) and (b). The increase in the fuel surcharge component of the domestic fare structure of both Indian Airlines and Vayudoot Limited has been at the same rate. The increased amount of fuel surcharge works out to 15.7% on the total pre-revised domestic Rupee fare.

(c) Does not arise.

#### **Privatisation of Power Generation**

8690. **SHRI BANWARI LAL PUROHIT:**  
**SHRI K.S. RAO:**  
**SHRI PRAKASH KOKO BRAHMBHATT:**  
**SHRI PRAKASH V. PATIL:**  
**SHRIMATI BASAVARAJESWARI:**

Will the Minister of ENERGY be pleased to state:

(a) whether the ASSOCHAM has urged for the early finalisation of the recommendations of Government expert committee on participation of the private sector in power generation;

(b) if so, the details of the recommendations of the expert committee in this regard;

(c) when Government propose to take final decision in this regard;

(d) whether the shortfall of power is likely to be reduced considerably by the entry of private sector in power generation by the end of Eighth Plan; and

(e) if so, to what extent?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) to (e). "Energy Scene in India: Problems and Prospects"—a monograph by ASSOCHAM has been received highlighting the Private Sector's participation in power generation. The question of encouraging private sector participation in power generation has been under the consideration of the Government, keeping in view the constraint of resources in regard to the installation of additional generating capacity commensurate with the growing requirements of power in the country. The modalities for implementing the scheme have been worked out and are at an advanced stage of consideration.

#### **Rural Electrification in Uttar Pradesh**

8691. **SHRI RAM SAGAR (Saidpur):** Will the Minister of ENERGY be pleased to state:

(a) the total number of villages in the Saidpur Parliamentary Constituency and how many of them have been electrified; and

(b) when the remaining villages are likely to be electrified?

**THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN):** (a) The information of village electrification is not maintained Parliamentary Constituency-wise. However, out of the total 3245 inhabited villages, 2873 villages have been electrified upto February, 1990 in the Jaunpur district of Uttar Pradesh in which the Saidpur Parliamentary Constituency falls.

(b) All the remaining un-electrified villages of the Jaunpur district are likely to be electrified in the Eighth Five Year Plan subject to availability of necessary funds and other inputs.